

हो। बगैर उसके कोई बहस ही नहीं हो सकती है। डा० साहब रूल्स हमारे इस बारे में हैं और उनके मुताबिक ही बहस होती है।

डा० राम मनोहर लोहिया : आप ने बंगाल वाली बहस करवाई। उस पर स्थगन प्रस्ताव था लेकिन आप ने उस पर बहस करवा दी।

अध्यक्ष महोदय : किस पर करवा दी ?

डा० राम मनोहर लोहिया : जब एक स्थगन प्रस्ताव था तो आपने सलाह दी थी सरकार को कि वह स्थगन प्रस्ताव पर तो नहीं लेकिन बंगाल के ऊपर एक बहस करवा लें।

अध्यक्ष महोदय : होम मिनिस्टर ने हाउस में मोशन दिया। मैं ने उसका ऐलान किया और उस नोटिस पर बहस करने का फैसला हुआ।

डा० राम मनोहर लोहिया : जब आप ने कहा तभी वह ऐसा मोशन लाये। इसीलिए मैं आप से इस के लिए कह रहा हूँ। मैं कोई गृह मंत्री से नहीं कह रहा हूँ मैं आप से अर्ज कर रहा हूँ।

12.40 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951.

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (i) (a) The Indian Administrative Service (Cadre) Amendment Rules 1963 published in Notification No. G.S.R. 3 dated the 4th January, 1964.

- (b) The Indian Police Service (Cadre) Amendment Rules, 1963 published in Notification No. G.S.R. 4 dated the 4th January, 1964.

[Placed in Library. See No. LT-2322/64.]

- (ii) A copy of the Defence of India (Amendment) Rules, 1964, published in Notification No. G.S.R. 135, dated the 21st January, 1964, as corrected by Notification No. G.S.R. 185, dated the 8th February, 1964, under section 41 of the Defence of India Act, 1962.

[Placed in Library. See No. LT-2323/64.]

CERTIFIED ACCOUNTS OF INDIAN INSTITUTE OF TECHNOLOGY, KANPUR

The Deputy Minister in the Ministry of Education (Dr. M. M. Das): I beg to lay on the Table a copy of the Certified Accounts of the Indian Institute of Technology, Kanpur, for the year 1962-63 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

[Placed in Library. See No. LT-2324/64.]

ANNUAL REPORT OF THE UNIVERSITY GRANTS COMMISSION FOR THE YEAR 1962-63.

The Deputy Minister in the Ministry of Education (Shri Bhakt Darsan): I beg to lay on the Table a copy of the Annual Report of the University Grants Commission for the year 1962-63, under section 18 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-2325/64.]